

SECTION VI
PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES

NOTES :

1. (A) Goods (other than radioactive ores) answering to a description in heading 2844 or 2845 are to be classified in those headings and in no other heading of this Schedule.

(B) Subject to paragraph (A) above, goods answering to a description in heading 2843, 2846 or 2852 are to be classified in those headings and in no other heading of this Section.

2. Subject to Note 1 above, goods classifiable in heading 3004, 3005, 3006, 3212, 3303, 3304, 3305, 3306, 3307, 3506, 3707 or 3808 by reason of being put up in measured doses or for retail sale are to be classified in those headings and in no other heading of this Schedule.

3. Goods put up in sets consisting of two or more separate constituents, some or all of which fall in this Section and are intended to be mixed together to obtain a product of Section VI or VII, are to be classified in the heading appropriate to that product, provided that the constituents are:

(a) having regard to the manner in which they are put up, clearly identifiable as being intended to be used together without first being repacked;

(b) presented together; and

(c) identifiable, whether by their nature or by the relative proportions in which they are present, as being complementary one to another.

CHAPTER 28

***Inorganic chemicals, organic or inorganic compounds of precious metals,
of rare-earth metals, of radioactive elements or of isotopes***

NOTES :

1. Except where the context otherwise requires, the headings of this Chapter apply only to:

(a) separate chemical elements and separate chemically defined compounds, whether or not containing impurities;

(b) the products mentioned in (a) above dissolved in water;

(c) the products mentioned in (a) above dissolved in other solvents provided that the solution constitutes a normal and necessary method of putting up these products adopted solely for reasons of safety or for transport and that the solvent does not render the product particularly suitable for specific use rather than for general use;

(d) the products mentioned in (a), (b) or (c) above with an added stabiliser (including an anti-caking agent) necessary for their preservation or transport;

(e) the products mentioned in (a), (b), (c) or (d) above with an added anti-dusting agent or a colouring substance added to facilitate their identification or for safety reasons, provided that the additions do not render the product particularly suitable for specific use rather than for general use.

2. In addition to dithionites and sulphyoxylates, stabilised with organic substances (heading 2831), carbonates and peroxocarbonates of inorganic bases (heading 2836), cyanides, cyanide oxides and complex

cyanides of inorganic bases (heading 2837), fulminates, cyanates and thiocyanates, of inorganic bases (heading 2842), organic products included in headings 2843 to 2846 and 2852 carbides (heading 2849), only the following compounds of carbon are to be classified in this Chapter:

(a) oxides of carbon, hydrogen cyanide and fulminic, isocyanic, thiocyanic and other simple or complex cyanogen acids (heading 2811);

(b) halide oxides of carbon (heading 2812);

(c) carbon disulphide (heading 2813);

(d) thiocarbonates, selenocarbonates, tellurocarbonates, selenocyanates, tellurocyanates, tetrathiocyanatodiamminochromates (reineckates) and other complex cyanates, of inorganic bases (heading 2842);

(e) hydrogen peroxide, solidified with urea (heading 2847), carbon oxysulphide, thiocarbonyl halides, cyanogen, cyanogen halides and cyanamide and its metal derivatives (heading 2853) other than calcium cyanamide, whether or not pure (Chapter 31).

3. Subject to the provisions of Note 1 to Section VI, this Chapter does not cover:

(a) sodium chloride or magnesium oxide, whether or not pure, or other products of Section V;

(b) organo-inorganic compounds other than mentioned in Note 2 above;

(c) products mentioned in Note 2, 3, 4 or 5 to Chapter 31;

(d) inorganic products of a kind used as luminophores, of heading 3206; glass frit and other glass in the form of powder, granules or flakes, of heading 3207;

(e) artificial graphite (heading 3801); products put up as charges for fire extinguishers or put up in fire-extinguishing grenades, of heading 3813; ink removers put up in packings for retail sale, of heading 3824; cultured crystals (other than optical elements) weighing not less than 2.5 g each, of the halides of the alkali or alkaline-earth metals, of heading 3824;

(f) precious or semi-precious stones (natural, synthetic or reconstructed) or dust or powder of such stones (headings 7102 to 7105), or precious metals or precious metal alloys of Chapter 71;

(g) the metals, whether or not pure, metal alloys or cermets, including sintered metal carbides (metal carbides sintered with a metal), of Section XV; or

(h) optical elements, for example, of the halides of the alkali or alkaline-earth metals (heading 9001).

4. Chemically defined complex acids consisting of a non-metal acid of Sub-Chapter II and a metal acid of Sub-Chapter IV are to be classified in heading 2811.

5. Headings 2826 to 2842 apply only to metal or ammonium salts or peroxysalts.

Except where the context otherwise requires, double or complex salts are to be classified in heading 2842.

6. Heading 2844 applies only to:

(a) technetium (atomic No. 43), promethium (atomic No. 61), Polonium (atomic No. 84) and all elements with an atomic number greater than 84;

(b) natural or artificial radioactive isotopes (including those of the precious metals or of the base

metals of Sections XIV and XV), whether or not mixed together;

(c) compounds, inorganic or organic, of these elements or isotopes, whether or not chemically defined, whether or not mixed together;

(d) alloys, dispersions (including cermets), ceramic products and mixtures containing these elements or isotopes or inorganic or organic compounds thereof and having a specific radioactivity exceeding 74 Bq/g (0.002 micro μ ci/g);

(e) spent (irradiated) fuel elements (cartridges) of nuclear reactors;

(f) radioactive residues whether or not usable.

The term "isotopes", for the purposes of this Note and of the wording of headings 2844 and 2845, refers to:

(i) individual nuclides, excluding, however, those existing in nature in the monoisotopic state;

(ii) mixtures of isotopes of one and the same element, enriched in one or several of the said isotopes, that is, elements of which the natural isotopic composition has been artificially modified.

7. Heading 2853 includes copper phosphide (phosphor copper) containing more than 15 % by weight of phosphorus.

8. Chemical elements (for example, silicon and selenium) doped for use in electronics are to be classified in this Chapter, provided that they are in forms unworked as drawn, or in the form of cylinders or rods. When cut in the forms of discs, wafers or similar forms, they fall in heading 3818.

SUB-HEADING NOTE:

For the purposes of sub-heading 2852 10, the expression "chemically defined" means all organic or inorganic compounds of mercury meeting the requirements of clauses (a) to (e) of Note 1 to Chapter 28 or clauses (a) to (h) of Note 1 to Chapter 29.

SUPPLEMENTARY NOTE :

1. Sub-heading 2804 40 includes, liquefied or solidified gas.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
I.—CHEMICAL ELEMENTS				
2801	FLUORINE, CHLORINE, BROMINE AND IODINE			
2801 10 00	- Chlorine	kg.	5%	-
2801 20 00	- Iodine	kg.	5%	-
2801 30	- <i>Fluorine; bromine :</i>			
2801 30 10	--- Fluorine	kg.	5%	-
2801 30 20	--- Bromine	kg.	5%	-
2802	SULPHUR, SUBLIMED OR PRECIPITATED;			

(1)	(2)	(3)	(4)	(5)
	COLLOIDAL SULPHUR			
2802 00	- Sulphur, sublimed or precipitated; colloidal sulphur :			
2802 00 10	--- Sublimed sulphur	kg.	5%	-
2802 00 20	--- Precipitated sulphur	kg.	5%	-
2802 00 30	--- Colloidal sulphur	kg.	5%	-
2803	CARBON (CARBON BLACKS AND OTHER FORMS OF CARBON NOT ELSEWHERE SPECIFIED OR INCLUDED)			
2803 00	- Carbon (carbon blacks and other forms of carbon not elsewhere specified or included) :			
2803 00 10	--- Carbon blacks	kg.	7.5%	-
2803 00 20	--- Acetylene black	kg.	5%	-
2803 00 90	--- Other	kg.	5%	-
2804	HYDROGEN, RARE GASES AND OTHER NON-METALS			
2804 10 00	- Hydrogen	kg.	5%	-
	- Rare gases :			
2804 21 00	-- Argon	kg.	5%	-
2804 29	-- Other :			
2804 29 10	--- Helium	kg.	5%	-
2804 29 90	--- Other	kg.	5%	-
2804 30 00	- Nitrogen	kg.	5%	-
2804 40	- Oxygen :			
2804 40 10	--- Medicinal grade	kg.	5%	-
2804 40 90	--- Other	kg.	5%	-
2804 50	- Boron; tellurium			
2804 50 10	--- Boron	kg.	5%	-
2804 50 20	--- Tellurium	kg.	5%	-
	- Silicon :			
2804 61 00	-- Containing by weight not less than 99.99% of silicon	kg.	5%	-
2804 69 00	-- Other	kg.	5%	-
2804 70	- Phosphorus :			
2804 70 10	--- Phosphorus, black	kg.	5%	-
2804 70 20	--- Phosphorus, red	kg.	5%	-
2804 70 30	--- Phosphorus, white or yellow	kg.	5%	-
2804 80 00	- Arsenic	kg.	5%	-
2804 90 00	- Selenium	kg.	5%	-
2805	ALKALI OR ALKALINE-EARTH METALS; RARE-EARTH METALS, SCANDIUM AND YTTRIUM, WHETHER OR NOT INTERMIXED OR INTERALLOYED; MERCURY			
	- Alkali or alkaline-earth metals :			

(1)	(2)	(3)	(4)	(5)
2805 11 00	-- Sodium	kg.	5%	-
2805 12 00	-- Calcium	kg.	5%	-
2805 19 00	-- Other	kg.	5%	-
2805 30 00	- Rare-earth metals, scandium and yttrium, whether or not intermixed or interalloyed	kg.	5%	-
2805 40 00	- Mercury	kg.	5%	-
II.—INORGANIC ACIDS AND INORGANIC OXYGEN COMPOUNDS OF NON-METALS				
2806	HYDROGEN CHLORIDE (HYDROCHLORIC ACID); CHLOROSULPHURIC ACID			
2806 10 00	- Hydrogen chloride (hydrochloric acid)	kg.	10%	-
2806 20 00	- Chlorosulphuric acid	kg.	10%	-
2807	SULPHURIC ACID; OLEUM			
2807 00	<i>Sulphuric acid; oleum :</i>			
2807 00 10	--- Sulphuric acid	kg.	10%	-
2807 00 20	--- Oleum	kg.	10%	-
2808	NITRIC ACID; SULPHONITRIC ACIDS			
2808 00	- <i>Nitric acid; sulphonitric acids :</i>			
2808 00 10	--- Nitric acid	kg.	10%	-
2808 00 20	--- Sulphonitric acids	kg.	10%	-
2809	DIPHOSPHORUS PENTAOXIDE; PHOSPHORIC ACID; POLYPHOSPHORIC ACIDS, WHETHER OR NOT CHEMICALLY DEFINED			
2809 10 00	- Diphosphorus pentaoxide	Kg	10%	-
2809 20	- <i>Phosphoric acid and polyphosphoric acids :</i>			
2809 20 10	--- Phosphoric acid	Kg	*20%	-
2809 20 20	--- Polyphosphoric acids	Kg	10%	-
2810	OXIDES OF BORON; BORIC ACIDS			
2810 00 10	--- <i>Oxides of boron</i>	kg.	10%	-
2810 00 20	--- Boric acids	kg.	**27.5%	-
2811	OTHER INORGANIC ACIDS AND OTHER INORGANIC OXYGEN COMPOUNDS OF NON-METALS			
2811 11 00	-- <i>Other inorganic acids :</i> Hydrogen fluoride (hydrofluoric acid)	kg.	10%	-
2811 12 00	-- Hydrogen cyanide (hydrocyanic acid)	kg.	10%	-

*Amended by Notfn. No. 48/18, dt. 20.06.2018

**Amended by Notfn. No. 16/19, dt. 15.06.2019

(1)	(2)	(3)	(4)	(5)
2811 19	-- <i>Other</i> :			
2811 19 10	Omitted			
2811 19 20	--- Hypophosphorus acid (phosphinic acid)	kg.	10%	-
2811 19 30	--- Acids of arsenic	kg.	10%	-
2811 19 40	--- Sulphonic acid	kg.	10%	-
2811 19 90	--- Other	kg.	10%	-
	- <i>Other inorganic oxygen compounds of non-metals</i> :			
2811 21	-- <i>Carbon dioxide</i> :			
2811 21 10	--- Dry ice	kg.	10%	-
2811 21 90	--- Other	kg.	10%	-
2811 22 00	-- Silicon dioxide	kg.	10%	-
2811 29	-- <i>Other</i> :			
2811 29 10	--- Arsenic pentaoxide	kg.	10%	-
2811 29 20	--- Arsenic trioxide	kg.	10%	-
2811 29 30	--- Nitrous oxide	kg.	10%	-
2811 29 40	--- Carbon monoxide	kg.	10%	-
2811 29 50	--- Sulphur trioxide (sulphuric anhydride)	kg.	10%	-
2811 29 90	--- Other	kg.	10%	-
III. — HALOGEN OR SULPHUR COMPOUNDS OF NON-METALS				
2812	HALIDES AND HALIDE OXIDES OF NON-METALS			
	- <i>Chlorides and chloride oxides</i> :			
2812 11 00	-- Carbonyl dichloride (phosgene)	kg.	10%	-
2812 12 00	-- Phosphorous oxychloride	kg.	10%	-
2812 13 00	-- Phosphorous trichloride	kg.	10%	-
2812 14 00	-- Phosphorous pentachloride	kg.	10%	-
2812 15 00	-- Sulphur monochloride	kg.	10%	-
2812 16 00	-- Sulphur dichloride	kg.	10%	-
2812 17 00	-- Thionyl chloride	kg.	10%	-
2812 19	-- <i>Other</i> :			
2812 19 10	--- Sulphur oxychloride	kg.	10%	-
2812 19 20	--- Silicon tetrachloride	kg.	10%	-
2812 19 30	--- Arsenous trichloride	kg.	10%	-
2812 19 90	--- Other	kg.	10%	-
2812 90 00	- Other	kg.	10%	-
2813	SULPHIDES OF NON-METALS; COMMERCIAL PHOSPHORUS TRISULPHIDE			
2813 10 00	- Carbon disulphide	kg.	10%	-
2813 90	- <i>Other</i> :			
2813 90 10	--- Arsenic disulphide (artificial)	kg.	10%	-
2813 90 20	--- Commercial phosphorus trisulphide	kg.	10%	-
2813 90 90	--- Other	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
	IV. — INORGANIC BASES AND OXIDES, HYDROXIDES AND PEROXIDES OF METALS			
2814	AMMONIA, ANHYDROUS OR IN AQUEOUS SOLUTION			
2814 10 00	- Anhydrous ammonia	kg.	5%	-
2814 20 00	- Ammonia in aqueous solution	kg.	5%	-
2815	SODIUM HYDROXIDE (CAUSTIC SODA); POTASSIUM HYDROXIDE (CAUSTIC POTASH); PEROXIDES OF SODIUM OR POTASSIUM			
	- <i>Sodium hydroxide (caustic soda) :</i>			
2815 11	-- <i>Solid :</i>			
2815 11 10	--- Flakes	kg.	10%	-
2815 11 90	--- Other	kg.	10%	-
2815 12 00	-- In aqueous solution (soda lye or liquid soda)	kg.	10%	-
2815 20 00	- Potassium hydroxide (caustic potash)	kg.	10%	-
2815 30 00	- Peroxides of sodium or potassium	kg.	10%	-
2816	HYDROXIDE AND PEROXIDE OF MAGNESIUM; OXIDES, HYDROXIDES AND PEROXIDES, OF STRONTIUM OR BARIUM			
2816 10	- <i>Hydroxide and peroxide of magnesium :</i>			
2816 10 10	--- Hydroxide of magnesium	kg.	10%	-
2816 10 20	--- Peroxide of magnesium	kg.	10%	-
2816 40 00	- Oxides, hydroxides and peroxides, of strontium or barium	kg.	10%	-
2817	ZINC OXIDE; ZINC PEROXIDE			
2817 00	- <i>Zinc oxide; zinc peroxide :</i>			
2817 00 10	--- Zinc oxide	kg.	10%	-
2817 00 20	--- Zinc peroxide	kg.	10%	-
2818	ARTIFICIAL CORUNDUM, WHETHER OR NOT CHEMICALLY DEFINED; ALUMINIUM OXIDE; ALUMINIUM HYDROXIDE			
2818 10 00	- Artificial corundum, whether or not chemically defined	kg.	10%	-
2818 20	- <i>Aluminium oxide, other than artificial corundum :</i>			
2818 20 10	--- Alumina, calcined	kg.	10%	-
2818 20 90	--- Other	kg.	10%	-
2818 30 00	- Aluminium hydroxide	kg.	10%	-
2819	CHROMIUM OXIDES AND HYDROXIDES			
2819 10 00	- Chromium trioxide	kg.	10%	-
2819 90 00	- Other	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2820	MANGANESE OXIDES			
2820 10 00	- Manganese dioxide	kg.	10%	-
2820 90 00	- Other	kg.	10%	-
2821	IRON OXIDES AND HYDROXIDES; EARTH COLOURS CONTAINING 70% OR MORE BY WEIGHT OF COMBINED IRON EVALUATED AS Fe₂O₃			
2821 10	- <i>Iron oxides and hydroxides :</i>			
2821 10 10	--- Iron oxides	kg.	10%	-
2821 10 20	--- Iron hydroxides	kg.	10%	-
2821 20 00	- Earth colours	kg.	10%	-
2822	COBALT OXIDES AND HYDROXIDES; COMMERCIAL COBALT OXIDES			
2822 00	- <i>Cobalt oxides and hydroxides; commercial cobalt oxides :</i>			
2822 00 10	--- Cobalt oxides	kg.	10%	-
2822 00 20	--- Cobalt hydroxides	kg.	10%	-
2822 00 30	--- Commercial cobalt oxides	kg.	10%	-
2823	TITANIUM OXIDES			
2823 00	- <i>Titanium oxides :</i>			
2823 00 10	--- Titanium dioxide	kg.	10%	-
2823 00 90	--- Other	kg.	10%	-
2824	LEAD OXIDES; RED LEAD AND ORANGE LEAD			
2824 10	- <i>Lead monoxide (litharge, massicot) :</i>			
2824 10 10	--- Litharge	kg.	10%	-
2824 10 20	--- Massicot	kg.	10%	-
2824 90 00	- Other	kg.	10%	-
2825	HYDRAZINE AND HYDROXYLAMINE AND THEIR INORGANIC SALTS; OTHER INORGANIC BASES; OTHER METAL OXIDES, HYDROXIDES AND PEROXIDES			
2825 10	- <i>Hydrazine and hydroxylamine and their inorganic salts :</i>			
2825 10 10	--- Hydrazine anhydrous	kg.	10%	-
2825 10 20	--- Hydrazine hydrate	kg.	10%	-
2825 10 30	--- Hydrazine sulphate	kg.	10%	-
2825 10 40	--- Hydroxylamine sulphate	kg.	10%	-
2825 10 90	--- Other	kg.	10%	-
2825 20 00	- Lithium oxide and hydroxide	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2825 30	- <i>Vanadium oxides and hydroxides :</i>			
2825 30 10	--- Vanadium pentoxide flakes	kg.	10%	-
2825 30 90	--- Other	kg.	10%	-
2825 40 00	- Nickel oxides and hydroxides	kg.	10%	-
2825 50 00	- Copper oxides and hydroxides	kg.	10%	-
2825 60	- <i>Germanium oxides and zirconium dioxide :</i>			
2825 60 10	--- Germanium oxides	kg.	10%	-
2825 60 20	--- Zirconium dioxide	kg.	10%	-
2825 70	- <i>Molybdenum oxides and hydroxides :</i>			
2825 70 10	--- Molybdenum trioxide	kg.	10%	-
2825 70 20	--- Molybdic acid	kg.	10%	-
2825 70 90	--- Other	kg.	10%	-
2825 80 00	- Antimony oxides	kg.	10%	-
2825 90	- <i>Other :</i>			
2825 90 10	--- Tin oxide	kg.	10%	-
2825 90 20	--- Cadmium oxide	kg.	10%	-
2825 90 40	--- Calcium hydroxide	kg.	10%	-
2825 90 50	--- Ammonium hydroxide	kg.	10%	-
2825 90 90	--- Other	kg.	10%	-

V. — SALTS AND PEROXYSALTS, OF INORGANIC ACIDS AND METALS

2826

FLUORIDES; FLUOROSILICATES, FLUOROALUMINATES AND OTHER COMPLEX FLUORINE SALTS

	- <i>Fluorides :</i>			
2826 12 00	-- Of aluminium	kg.	10%	-
2826 19	-- <i>Other :</i>			
2826 19 10	--- Magnesium fluoride	kg.	10%	-
2826 19 90	--- Other	kg.	10%	-
2826 30 00	- Sodium hexafluoroaluminate (synthetic cryolite)	kg.	10%	-
2826 90 00	- Other	kg.	10%	-

2827

CHLORIDES, CHLORIDE OXIDES AND CHLORIDE HYDROXIDES; BROMIDES AND BROMIDE OXIDES; IODIDES AND IODIDE OXIDES

2827 10 00	- Ammonium chloride	kg.	10%	-
2827 20 00	- Calcium chloride	kg.	10%	-
	- <i>Other chlorides :</i>			
2827 31 00	-- Of magnesium	kg.	10%	-
2827 32 00	-- Of aluminium	kg.	10%	-
2827 35 00	-- Of nickel	kg.	10%	-
2827 39	-- <i>Other :</i>			
2827 39 20	--- Mercurous chloride	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2827 39 30	--- Strontium chloride	kg.	10%	-
2827 39 40	--- Cuprous chloride	kg.	10%	-
2827 39 90	--- Other	kg.	10%	-
	- <i>Chloride oxides and chloride hydroxides :</i>			
2827 41	-- Of copper :			
2827 41 10	--- Copper oxychloride	kg.	10%	-
2827 41 90	--- Other	kg.	10%	-
2827 49 00	-- Other	kg.	10%	-
	- <i>Bromides and bromide oxides :</i>			
2827 51	-- <i>Bromides of sodium or of potassium :</i>			
2827 51 10	--- Bromides of sodium	kg.	10%	-
2827 51 20	--- Bromides of potassium	kg.	10%	-
2827 59	-- <i>Other :</i>			
2827 59 10	--- Magnesium bromide	kg.	10%	-
2827 59 90	--- Other	kg.	10%	-
2827 60	- <i>Iodides and iodide oxides :</i>			
2827 60 10	--- Potassium iodide	kg.	10%	-
2827 60 20	--- Sodium iodide	kg.	10%	-
2827 60 90	--- Other	kg.	10%	-
2828	HYPOCHLORITES; COMMERCIAL CALCIUM HYPOCHLORITES; CHLORITES; HYPOBROMITES			
2828 10	- <i>Commercial calcium hypochlorite and other calcium hypochlorites :</i>			
2828 10 10	--- Commercial calcium hypochlorite (bleaching paste or powder)	kg.	10%	-
2828 10 90	--- Other	kg.	10%	-
2828 90	- <i>Other :</i>			
	--- <i>Sodium hypochlorites :</i>			
2828 90 11	---- Bleaching paste or powder	kg.	10%	-
2828 90 19	---- Other	kg.	10%	-
2828 90 20	--- Potassium hypochlorites	kg.	10%	-
2828 90 30	--- Sodium chlorite	kg.	10%	-
2828 90 40	--- Aluminium chlorite	kg.	10%	-
2828 90 50	--- Hypobromites	kg.	10%	-
2828 90 60	--- Bleaching paste or powder of other hypochlorites	kg.	10%	-
2828 90 90	--- Other	kg.	10%	-
2829	CHLORATES AND PERCHLORATES; BROMATES AND PERBROMATES; IODATES AND PERIODATES			
	- <i>Chlorates :</i>			
2829 11 00	-- Of sodium	kg.	10%	-
2829 19	-- <i>Other :</i>			
2829 19 10	--- Barium chlorate	kg.	10%	-
2829 19 20	--- Potassium chlorate	kg.	10%	-
2829 19 30	--- Magnesium chlorate	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2829 19 90	--- Other	kg.	10%	-
2829 90	- <i>Other</i> :			
2829 90 10	--- Perchlorates	kg.	10%	-
2829 90 20	--- Bromates and perbromates	kg.	10%	-
2829 90 30	--- Iodates and periodates	kg.	10%	-
2830	SULPHIDES; POLYSULPHIDES, WHETHER OR NOT CHEMICALLY DEFINED			
2830 10 00	- Sodium sulphides	kg.	10%	-
2830 90	- <i>Other</i> :			
2830 90 10	--- Sulphides	kg.	10%	-
2830 90 20	--- Polysulphides	kg.	10%	-
2831	DITHIONITES AND SULPHOXYLATES			
2831 10	- <i>Of sodium</i> :			
2831 10 10	--- Sodium dithionites (sodium hydrosulphite)	kg.	10%	-
2831 10 20	--- Sodium sulphonylates (including sodium formaldehyde sulphonylate)	kg.	10%	-
2831 90	- <i>Other</i> :			
2831 90 10	--- Dithionites	kg.	10%	-
2831 90 20	--- Sulphonylates	kg.	10%	-
2832	SULPHITES; THIOSULPHATES			
2832 10	- <i>Sodium sulphites</i> :			
2832 10 10	--- Sodium bisulphite	kg.	10%	-
2832 10 20	--- Sodium hydrosulphite	kg.	10%	-
2832 10 90	--- Other	kg.	10%	-
2832 20	- <i>Other sulphites</i> :			
2832 20 10	--- Potassium metabisulphite	kg.	10%	-
2832 20 20	--- Magnesium sulphite	kg.	10%	-
2832 20 90	--- Other	kg.	10%	-
2832 30	- <i>Thiosulphates</i> :			
2832 30 10	--- Sodium thiosulphate (hypo)	kg.	10%	-
2832 30 20	--- Magnesium thiosulphate	kg.	10%	-
2832 30 90	--- Other	kg.	10%	-
2833	SULPHATES; ALUMS; PEROXOSULPHATES (PERSULPHATES)			
	- <i>Sodium sulphates</i> :			
2833 11 00	-- Disodium sulphate	kg.	10%	-
2833 19	-- <i>Other</i> :			
2833 19 10	--- Sodium hydrogen sulphate (acid sulphate)	kg.	10%	-
2833 19 20	--- Sodium pyrosulphate	kg.	10%	-
2833 19 90	--- Other	kg.	10%	-
	- <i>Other sulphates</i> :			
2833 21 00	-- Of magnesium	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2833 22	-- <i>Of aluminium :</i>			
2833 22 10	--- Aluminium sulphate (iron free)	kg.	10%	-
2833 22 90	--- Other	kg.	10%	-
2833 24 00	-- Of nickel	kg.	10%	-
2833 25 00	-- Of copper	kg.	10%	-
2833 27 00	-- Of barium	kg.	10%	-
2833 29	-- <i>Other :</i>			
2833 29 10	--- Ferrous sulphate	kg.	10%	-
2833 29 30	--- Quinidine sulphate	kg.	10%	-
2833 29 40	--- Manganese sulphate	kg.	10%	-
2833 29 50	--- Strontium sulphate	kg.	10%	-
2833 29 90	--- Other	kg.	10%	-
2833 30	- <i>Alums :</i>			
2833 30 10	--- Ammonium alum	kg.	10%	-
2833 30 20	--- Ferric ammonium alum	kg.	10%	-
2833 30 30	--- Potash alum	kg.	10%	-
2833 30 90	--- Other	kg.	10%	-
2833 40 00	- Peroxosulphates (persulphates)	kg.	10%	-
2834	NITRITES; NITRATES			
2834 10	- <i>Nitrites :</i>			
2834 10 10	--- Sodium nitrite	kg.	10%	-
2834 10 90	--- Other	kg.	10%	-
	- <i>Nitrates :</i>			
2834 21 00	-- Of potassium	kg.	10%	-
2834 29	-- <i>Other :</i>			
2834 29 10	--- Strontium nitrate	kg.	10%	-
2834 29 20	--- Magnesium nitrate	kg.	10%	-
2834 29 30	--- Barium nitrate	kg.	10%	-
2834 29 90	--- Other	kg.	10%	-
2835	PHOSPHINATES (HYPOPHOSPHITES), PHOSPHONATES (PHOSPHITES) AND PHOSPHATES; POLYPHOSPHATES, WHETHER OR NOT CHEMICALLY DEFINED			
2835 10	- <i>Phosphinates (hypophosphites) and phosphonates (phosphites) :</i>			
2835 10 10	--- Calcium hypophosphite	kg.	10%	-
2835 10 20	--- Magnesium hypophosphite	kg.	10%	-
2835 10 90	--- Other	kg.	10%	-
	- <i>Phosphates :</i>			
2835 22 00	-- Of mono-or disodium	kg.	10%	-
2835 24 00	-- Of potassium	kg.	10%	-
2835 25 00	-- Calcium hydrogenorthophosphate ("dicalcium phosphate")	kg.	10%	-
2835 26	-- <i>Other phosphates of calcium :</i>			

(1)	(2)	(3)	(4)	(5)
2835 26 10	--- Calcium monobasic phosphate	kg.	10%	-
2835 26 20	--- Calcium tribasic phosphate	kg.	10%	-
2835 26 90	--- Other	kg.	10%	-
2835 29	-- <i>Other :</i>			
2835 29 10	--- Magnesium phosphate, monobasic	kg.	10%	-
2835 29 20	--- Magnesium phosphate, dibasic	kg.	10%	-
2835 29 30	--- Magnesium phosphate, tribasic	kg.	10%	-
2835 29 40	--- Sodium hexametaphosphate	kg.	10%	-
2835 29 90	--- Other	kg.	10%	-
	- <i>Polyphosphates :</i>			
2835 31 00	-- Sodium triphosphate (sodium tripoly-phosphate)	kg.	10%	-
2835 39 00	-- Other	kg.	10%	-
2836	CARBONATES; PEROXOCARBONATES (PERCARBONATES); COMMERCIAL AMMONIUM CARBONATE CONTAINING AMMONIUM CARBAMATE			
2836 20	- <i>Disodium carbonate :</i>			
2836 20 10	--- Disodium carbonate, dense	kg.	10%	-
2836 20 20	--- Disodium carbonate, light	kg.	10%	-
2836 20 90	--- Other	kg.	10%	-
2836 30 00	- Sodium hydrogencarbonate (sodium bicarbonate)	kg.	10%	-
2836 40 00	- Potassium carbonates	kg.	10%	-
2836 50 00	- Calcium carbonate	kg.	10%	-
2836 60 00	- Barium carbonate	kg.	10%	-
	- <i>Other :</i>			
2836 91 00	-- Lithium carbonates	kg.	10%	-
2836 92 00	-- Strontium carbonate	kg.	10%	-
2836 99	-- <i>Other :</i>			
2836 99 10	--- Percarbonates	kg.	10%	-
2836 99 20	--- Magnesium carbonate	kg.	10%	-
2836 99 30	--- Aluminium bicarbonate	kg.	10%	-
2836 99 90	--- Other	kg.	10%	-
2837	CYANIDES, CYANIDE OXIDES AND COMPLEX CYANIDES			
	- <i>Cyanides and cyanide oxides :</i>			
2837 11 00	-- Of sodium	kg.	10%	-
2837 19	-- <i>Other :</i>			
2837 19 10	--- Potassium cyanide	kg.	10%	-
2837 19 20	--- Double cyanide of potassium and sodium	kg.	10%	-
2837 19 90	--- Other	kg.	10%	-
2837 20	- <i>Complex cyanides :</i>			
2837 20 10	--- Ammonium sulphocyanide	kg.	10%	-
2837 20 20	--- Potassium ferricyanide	kg.	10%	-
2837 20 30	--- Potassium ferrocyanide	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2837 20 40	--- Sodium ferrocyanide	kg.	10%	-
2837 20 50	--- Sodium nitroprusside (sodium nitroferricyanide)	kg.	10%	-
2837 20 90	--- Other	kg.	10%	-
2838	OMITTED			
2839	SILICATES; COMMERCIAL ALKALI METAL SILICATES			
	- <i>Of sodium :</i>			
2839 11 00	-- Sodium metasilicates	kg.	10%	-
2839 19 00	-- Other	kg.	10%	-
2839 90	- <i>Other :</i>			
2839 90 10	--- Magnesium trisilicate	kg.	10%	-
2839 90 90	--- Other	kg.	10%	-
2840	BORATES; PEROXOBORATES (PERBORATES)			
	- <i>Disodium tetraborate (refined borax) :</i>			
2840 11 00	-- Anhydrous	kg.	10%	-
2840 19 00	-- Other	kg.	10%	-
2840 20	- <i>Other borates :</i>			
2840 20 10	--- Magnesium borate	kg.	10%	-
2840 20 90	--- Other	kg.	10%	-
2840 30 00	- Peroxoborates (perborates)	kg.	10%	-
2841	SALTS OF OXOMETALLIC OR PEROXOMETALLIC ACIDS			
2841 30 00	- Sodium dichromate	kg.	10%	-
2841 50	- <i>Other chromates and dichromates; peroxochromates :</i>			
2841 50 10	--- Sodium chromate	kg.	10%	-
2841 50 90	--- Other	kg.	10%	-
	- <i>Manganites, manganates and permanganates :</i>			
2841 61 00	-- Potassium permanganate	kg.	10%	-
2841 69 00	-- Other	kg.	10%	-
2841 70	- <i>Molybdates :</i>			
2841 70 10	--- Aluminium molybdate	kg.	10%	-
2841 70 20	--- Sodium molybdate	kg.	10%	-
2841 70 90	--- Other	kg.	10%	-
2841 80	- <i>Tungstates (wolframates) :</i>			
2841 80 10	--- Sodium tungstate	kg.	10%	-
2841 80 20	--- Magnesium tungstate	kg.	10%	-
2841 80 90	--- Other	kg.	10%	-
2841 90 00	- Other	kg.	10%	-
2842	OTHER SALTS OF INORGANIC ACIDS OR PEROXOACIDS, (INCLUDING ALUMINOSILICATES, WHETHER OR NOT CHEMICALLY DEFINED), OTHER THAN AZIDES			
2842 10 00	- Double or complex silicates,			

(1)	(2)	(3)	(4)	(5)
	including aluminosilicates, whether or not chemically defined	kg.	10%	-
2842 90	- <i>Other</i> :			
2842 90 10	--- Arsenites and arsenates	kg.	10%	-
2842 90 20	--- Bichromates and dichromates	kg.	10%	-
2842 90 90	--- Other	kg.	10%	-

VI. — MISCELLANEOUS

2843

**COLLOIDAL PRECIOUS METALS; INORGANIC
OR ORGANIC COMPOUNDS OF PRECIOUS METALS,
WHETHER OR NOT CHEMICALLY DEFINED; AMALGAMS
OF PRECIOUS METALS**

2843 10	- <i>Colloidal precious metals</i> :			
2843 10 10	--- Of gold	kg.	10%	-
2843 10 20	--- Of silver	kg.	10%	-
2843 10 90	--- Other	kg.	10%	-
	- <i>Silver compounds</i> :			
2843 21 00	-- Silver nitrate	kg.	10%	-
2843 29 00	-- Other	kg.	10%	-
2843 30 00	- Gold compounds	kg.	10%	-
2843 90	- <i>Other compounds; amalgams</i> :			
	--- <i>Other compounds</i> :			
2843 90 11	---- Sodium aurous thiosulphate	kg.	10%	-
2843 90 12	---- Noble metal solutions of platinum, rhodium and palladium	kg.	10%	-
2843 90 19	---- Other	kg.	10%	-
2843 90 20	--- Amalgams	kg.	10%	-

2844

**RADIOACTIVE CHEMICAL ELEMENTS AND
RADIOACTIVE ISOTOPES (INCLUDING THE FISSIONABLE
OR FERTILE CHEMICAL ELEMENTS AND ISOTOPES)
AND THEIR COMPOUNDS; MIXTURES AND RESIDUES
CONTAINING THESE PRODUCTS**

2844 10 00	- Natural uranium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing natural uranium or natural uranium compounds	kg	10%	-
2844 20 00	- Uranium enriched in U_{235} and its compounds; plutonium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing uranium enriched in U_{235} , plutonium or compounds of these products	kg.	10%	-
2844 30	- <i>Uranium depleted in U_{235} and its compounds;</i>			

(1)	(2)	(3)	(4)	(5)
	<i>thorium and its compounds; alloys, dispersions (including cermets), ceramic products and mixtures containing uranium depleted in U₂₃₅, thorium or compounds of these products :</i>			
2844 30 10	--- Uranium depleted in U ₂₃₅ and thorium and their alloys, unwrought or wrought and compounds thereof	kg.	10%	-
	--- <i>Compounds of thorium or of uranium depleted in U₂₃₅ :</i>			
2844 30 21	---- Thorium oxide	kg.	10%	-
2844 30 22	---- Thorium hydroxide	kg.	10%	-
2844 30 23	---- Thorium nitrate	kg.	10%	-
2844 30 29	---- Other	kg.	10%	-
2844 30 30	--- Waste and scrap of uranium depleted in U ₂₃₅ or of thorium	kg.	10%	-
2844 30 90	--- Other	kg.	10%	-
2844 40 00	- Radioactive elements and isotopes and compounds other than those of sub-headings 2844 10, 2844 20 or 2844 30; alloys, dispersions (including cermets), ceramic products and mixtures containing these elements, isotopes or compounds; radioactive residues	kg.	10%	-
2844 50 00	- Spent (irradiated) fuel elements (cartridges) of nuclear reactors	kg.	10%	-
2845	ISOTOPES OTHER THAN THOSE OF HEADING 2844; COMPOUNDS, INORGANIC OR ORGANIC, OF SUCH ISOTOPES, WHETHER OR NOT CHEMICALLY DEFINED			
2845 10 00	- Heavy water (deuterium oxide)	kg.	10%	-
2845 90	- <i>Other :</i>			
2845 90 10	--- Nuclear fuels not elsewhere included or specified	kg.	10%	-
2845 90 90	--- Other	kg.	10%	-
2846	COMPOUNDS, INORGANIC OR ORGANIC, OF RARE-EARTH METALS, OF YTTRIUM OR OF SCANDIUM OR OF MIXTURES OF THESE METALS			
2846 10	- <i>Cerium compounds :</i>			
2846 10 10	--- Cerium oxides	kg.	10%	-
2846 10 90	--- Other	kg.	10%	-
2846 90	- <i>Other :</i>			
2846 90 10	--- Rare-earth oxides not elsewhere included or specified	kg.	10%	-
2846 90 20	--- Rare-earth fluorides not elsewhere included			

(1)	(2)	(3)	(4)	(5)
2846 90 30	or specified --- Rare-earth chlorides not elsewhere included	kg.	10%	-
2846 90 90	or specified --- Other	kg. kg.	10% 10%	- -
2847 00 00	HYDROGEN PEROXIDE, WHETHER OR NOT SOLIDIFIED WITH UREA	kg.	10%	-
2848	Omitted			
2849	CARBIDES, WHETHER OR NOT CHEMICALLY DEFINED			
2849 10 00	- Of calcium	kg.	10%	-
2849 20	- <i>Of silicon :</i>			
2849 20 10	--- Carborundum	kg.	10%	-
2849 20 90	--- Other	kg.	10%	-
2849 90	- <i>Other :</i>			
2849 90 10	--- Boron carbide	kg.	10%	-
2849 90 20	--- Tungsten carbide	kg.	10%	-
2849 90 90	--- Other	kg.	10%	-
2850	HYDRIDES, NITRIDES, AZIDES, SILICIDES AND BORIDES, WHETHER OR NOT CHEMICALLY DEFINED, OTHER THAN COMPOUNDS WHICH ARE ALSO CARBIDES OF HEADING 2849			
2850 00	- <i>Hydrides, nitrides, azides, silicides and borides, whether or not chemically defined, other than compounds which are also carbides of heading 2849 :</i>			
2850 00 10	--- Hydrides	kg.	10%	-
2850 00 20	--- Nitrides	kg.	10%	-
2850 00 30	--- Azides	kg.	10%	-
	--- <i>Silicides :</i>			
2850 00 41	---- Of calcium	kg.	10%	-
2850 00 49	---- Other	kg.	10%	-
2850 00 50	--- Borides	kg.	10%	-
2851	Omitted			
2852	INORGANIC OR ORGANIC COMPOUNDS OF MERCURY, WHETHER OR NOT CHEMICALLY DEFINED, EXCLUDING AMALGAMS			
2852 10 00	- Chemically defined	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
2852 90 00	- Other	kg.	10%	-
2853	PHOSPHIDES, WHETHER OR NOT CHEMICALLY DEFINED, EXCLUDING FERROPHOSPHORUS; OTHER INORGANIC COMPOUNDS (INCLUDING DISTILLED OR CONDUCTIVITY WATER AND WATER OF SIMILAR PURITY); LIQUID AIR (WHETHER OR NOT RARE GASES HAVE BEEN REMOVED); COMPRESSED AIR; AMALGAMS, OTHER THAN AMALGAMS OF PRECIOUS METALS			
2853 10 00	- Cyanogen chloride (chlorocyan)	kg.	10%	-
2853 90	- <i>Other:</i>			
2853 90 10	--- Distilled or conductivity water and water of similar purity	kg.	10%	-
2853 90 20	--- Liquid air, whether or not rare gases have been removed	kg.	10%	-
2853 90 30	--- Compressed air	kg.	10%	-
2853 90 40	--- Amalgams, other than of precious metals	kg.	10%	-
2853 90 90	--- Other	kg.	10%	-

[Notifn. No.37/09-Cus., dated 20.4.2009]

Whereas, in the matter of import of Soda Ash falling under sub-heading 2836 20 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) from the People's Republic of China, the Director General (Safeguard), in preliminary findings published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 30th January, 2009, vide number G.S.R. 62 (E), dated the 30th January, 2009, had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to domestic industry of Soda Ash and it necessitates the imposition of provisional safeguard duty on imports of Soda Ash into India from People's Republic of China;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 8C of the said Act, read with rules 10 and 14 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguard), hereby imposes a safeguard duty, at the rate of 20 per cent. *ad valorem* on import of Soda Ash, falling under sub-heading 2836 20 of the First Schedule to the said Act, when imported into India from the People's Republic of China.

2. The safeguard duty imposed under this notification shall be effective upto and inclusive of the 5th November, 2009 unless revoked, superseded or amended earlier.

[Notfn. No. 122/ 2009-Cus., dt. 5.11.2009.]

Whereas, in the matter of import of Soda Ash (hereinafter also referred as the subject goods),

falling under tariff item 2836 20, of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), from People's Republic of China, the Director General (Safeguards), in its preliminary findings vide number G.S.R. 62 (E), dated the 30th January, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 30th January, 2009, had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to domestic industry of Soda Ash and that this had necessitated the imposition of provisional safeguard duty on imports of Soda Ash into India from People's Republic of China ;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguards), the Central Government had imposed provisional Safeguard duty on imports of the subject goods *vide* notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 37/2009-CUSTOMS, dated the 20th April, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 20th April, 2009, *vide* number G.S.R.264 (E), dated the 20th April, 2009;

And whereas, the Director General (Safeguards) in its final findings *vide* number G.S.R.725(E), dated the 6th October, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 6th October, 2009 had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to the domestic industry of Soda Ash and it necessitated the imposition of definitive safeguard duty on imports of Soda Ash into India from People's Republic of China;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 8C of the said Act, read with rules 12 and 14 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes a safeguard duty at the rate of 20% *ad valorem* on Soda Ash, falling under tariff item 2836 20 of the First Schedule to the said Act, when imported into India from the People's Republic of China.

2. The Safeguard duty imposed under this notification shall be levied with effect for one year from the date of imposition of the provisional Safeguard duty, and shall remain in force upto and inclusive of the 19th April, 2010.

[Notfn. No. 131/ 2009-Cus., dt. 4.12.2009.]

Whereas, in the matter of import of Caustic Soda lye , falling under tariff item 2815 12 00 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), the Director General (Safeguard), in preliminary findings vide number G.S.R.754(E), dated the 15th October, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 15th October, 2009, had come to the conclusion that increased imports of Caustic Soda lye into India had caused and threatened to cause further serious injury to the domestic producers of Caustic Soda lye and it necessitates the imposition of provisional safeguard duty on imports of Caustic Soda lye into India;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 8B of the said Act, read with rules 10 and 14 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, the Central Government after considering the said findings of the Director General

(Safeguard), hereby imposes on Caustic Soda lye, falling under tariff item 2815 12 00 of the First Schedule to the said Act, when imported into India, a safeguard duty at the rate of 15 per cent. ad valorem.

2. Nothing contained in this notification shall apply to imports of Caustic Soda lye from countries notified as developing countries under clause (a) of sub-section (6) of section 8B of the said Act, other than the People's Republic of China, Indonesia, Qatar, Saudi Arabia and Thailand.

3. The safeguard duty imposed under this notification shall be effective upto and inclusive of the 3rd March, 2010 (unless revoked, superseded or amended earlier).

[Notfn. No. 72/ 2010-Cus., dt. 28.6.2010.]

Whereas, in the matter of import of Soda Ash (hereinafter also referred to as the subject goods), falling under tariff item 2836 20, of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), from People's Republic of China, the Director General (Safeguards), in its preliminary findings vide number G.S.R. 62 (E), dated the 30th January, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 30th January, 2009, had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had caused and threatened to cause market disruption to domestic industry of Soda Ash and that this had necessitated the imposition of provisional safeguard duty on imports of Soda Ash into India from People's Republic of China ;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguards), the Central Government had imposed provisional Safeguard duty on imports of the subject goods vide notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 37/ 2009-CUSTOMS, dated the 20th April, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 20th April, 2009, vide number G.S.R.264 (E), dated the 20th April, 2009;

And whereas, the Director General (Safeguards) in its final findings vide number G.S.R.725(E), dated the 6th October, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 6th October, 2009 had come to the conclusion that increased imports of Soda Ash into India from the People's Republic of China had threatened to cause market disruption to the domestic industry of Soda Ash and it necessitated the imposition of definitive safeguard duty on imports of Soda Ash into India from People's Republic of China;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguards), the Central Government had imposed Safeguard duty on imports of the subject goods vide notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 122/2009-Customs, dated the 5th November, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 5th November, 2009, vide number G.S.R.797 (E), dated the 5th November, 2009;

And whereas, the Director General (Safeguards) in its final findings in review proceedings vide number G.S.R.318(E), dated the 13th April, 2010, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 13th April, 2010 (hereinafter referred to as the said findings) had come to the conclusion that threat of market disruption to the domestic industry of Soda Ash continued to exist and it necessitated the continuation of safeguard duty on imports of Soda Ash into India from People's Republic of China;

Now, therefore, in exercise of the powers conferred by sub-section (1), of section 8C of the

said Act, and in accordance with the rules 12, 14 and 17 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes a safeguard duty at the rate of 16% ad valorem on Soda Ash, falling under tariff item 2836 20 of the First Schedule to the said Act, when imported into India from the People's Republic of China.

2. The Safeguard duty imposed under this notification shall be levied with effect from the date of publication of this notification in Gazette of India, and shall remain in force upto and inclusive of the 19th April, 2011.

THE SEVENTH SCHEDULE

[See Section 58 (1)]

Description of item and imposition of safeguard duty thereon	Period of effect
(1)	(2)
On the basis of the final findings of the Director General (Safeguards), the safeguard duty on Caustic Soda Iye, falling under tariff item 2815 12 00 of the First Schedule to the Customs Tariff Act, 1975 (57 of 1975), when imported into India, at the rate of fifteen per cent. ad valorem.	4th December, 2009 to 3rd March, 2010 (both days inclusive)

Nothing contained in sub-section (1), of Section 8B of Customs Tariff Act, 1975 shall apply to imports of Caustic Soda Iye from Countries notified as developing countries under clause (a), of sub-section (6) of section 8B of the said Act, other than the People's Republic of China, Indonesia, Qatar, Saudi Arabia and Thailand. (vide sec.61 (2) of Finance Act 2011).

Safeguard duty on Carbon Black.

Notifin. No.4/2012-Cus. (SG), dt. 5.10.2012.

Whereas, in the matter of import of Carbon Black (for rubber application) (hereinafter referred to as the subject goods), falling under tariff item 2803 00 10 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), from People's Republic of China, the Director General (Safeguard), in the final findings, *vide* number G.S.R. 602 (E), dated the 31st July, 2012, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 31st July, 2012, had come to the conclusion that increased imports of Carbon Black (for rubber application) into India from the People's Republic of China had caused and threatened to cause market disruption to the domestic producers of Carbon Black and it had necessitated the imposition of definitive safeguard duty on imports of Carbon Black (for rubber application) into India;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 8C of the said Act, and in accordance with the rules 12, 14 and 17 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes a safeguard duty on Carbon Black (for rubber application), falling under tariff item 2803 00 10 of the First Schedule to the said Act, when imported into India from the People's Republic of China at the rate of-

(a) Thirty per cent ad valorem minus anti-dumping duty payable, if any, when imported during the period from 5th October, 2012 to 4th October, 2013(both days inclusive); and

(b) Twenty five per cent ad valorem, minus anti-dumping duty payable, if any, when imported during the period from 5th October, 2013 to 31st December, 2013(both days inclusive).

